

श्री अमलीन जी
 17/12/26

Declaration of Assets and Liabilities

Year-2025-2026

I, श्रीमती सुमिता कुमारी, son/daughter/wife of श्री अमित कुमार शर्मा
 aged 42 years, belonging to बिहार विधान सभा
 service and presently working as कार्यपालक - पालिका
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000	4 लाख	श्री अमित कुमार	नील कुमार	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	60,000 Fixed S.B.I	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Joint L.I.C. 1 लाख 2 लाख		NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)		कार, 4 लाख साइबेर	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	100 ग्राम शुद्ध सुवर्ण माला	NIL	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	1 1/2 लाख	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

श्रीमती सुमिता कुमारी
 12/02/2026

239

3256
 12/2/26

	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	y	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	x A4RPR3167Q	x
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	y	x
	(iv) Property Tax		

C. Personal Detail

GPE/CPF/PRAN No. :-

110270156273

Gender :-

F (M/F)

Date of Birth :-

05 03 1984 (DD/MM/YYYY)

Class/Group :-

AOC (A/B/C)

Cadre :-

B.L.A Securities Service

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

WALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Rina Kumari

Name of Employee: Rina Kumari

Designation: office attendant

Department: Bihar Vidhan Sabha

Place: Patna

Date: 12/02/2026

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rina Kumari
12/02/2026

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		ਪ੍ਰੋਪਰਟੀ ਜਮੀਨ 1 ਏਕੜ			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		1 ਏਕੜ ਪ੍ਰੋਪਰਟੀ ਪ੍ਰੋਪਰਟੀ			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	X	X	X	X	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		ਪ੍ਰੋਪਰਟੀ, ਚੈਂਬਰ ਪ੍ਰੋਪਰਟੀ, ਚੈਂਬਰ B-AI ਪ੍ਰੋਪਰਟੀ ਪ੍ਰੋਪਰਟੀ ਚੈਂਬਰ	X	X	
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Kanury-Bysya-Bank	22,0000=W
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

ਰੀਜ਼ਾ ਕੁਮਾਰ

12/02/2026